(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) With the objective to take healthcare to the door steps of the public in remote villages, especially in underserved and tribal areas, financial assistance is provided to State/UT Governments by the Union Ministry of Health & FW under National Rural Health Mission for Mobile Medical Units.

(c) and (d) The primary health care facilities are provided in rural areas through a network of Sub Centres [SCs's Primary Health Centres [PHCs] and Community Health Centres [CHCs]. These facilities are available to all the persons, including senior citizens.

Salary of pharmacists under CGHS

2056. SHRI RAJNITI PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government has decided to grant Pay Band-2 to the Pharmacists but still it is not being implemented;
 - (b) if so, the reasons for its non implementation; and
- (c) the details of further grade pay of 1st Assured Career Progression (ACP), Ilnd ACP and Illrd ACP after acceptance of the recommendation of fast track Committee in connection with Central Government Health Scheme (CGHS) pharmacists regarding sanction of grade pay of Rs. 4200/- in PB-2?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Fast Track Committee has recommended grant of entry grade to the post of Pharmacist in Pay Band-I with Grade Pay of Rs.2800/- and grant of a grade in Pay Band-II in Grade Pay of Rs.4200/- after two year service in Grade Pay of 2800/-. The recommendations of the Fast Track Committee have been accepted by the Government for implementation *vide* Office Memorandum No 1/1/2008-IC dated 18.11.2009.

(c) The Pharmacists are eligible for grant of financial upgradation in form of the 1st and 2nd ACP as per the Provision of the Revised Assured Career Progression Scheme.

Complaints of irregularities in department of Unani medicine

2057. SHRI PARVEZ HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has received any complaint of irregularities and misuse of fund in the Department of Unani Medicines by higher officials;
 - (b) if so, the nature of complaints received;
 - (c) whether Government has taken action against such corrupt higher officers; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Complaints regarding irregularities in purchase of crude drugs, appointment of security contractor, improper functioning of units under CCRUM, etc. have been received in the Department.

- (c) The CVO of the Department has been asked to conduct an Inquiry on the above issues.
- (d) Does not arise.

Regional institute of paramedical science at Kozhikode

2058. SHRI A. VIJAYARAGHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the competent authority of Kerala had submitted a proposal during August, 2007, to establish a Regional Institute of Paramedical Sciences at Kozhikode;
 - (b) if so, the details thereof and the present status in this regard;
 - (c) if so, whether steps would be taken in affirmative to this proposal;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No.

(c) to (e) Do not arise.

Arogyashree healthcare insurance scheme

2059. SHRI NANDI YELLAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the State Government of Andhra Pradesh has sought the financial assistance of Rs. 300 crores from the Central Government under Thirteen Finance Commission grants to implement it's Arogyashree Healthcare Insurance Scheme (AHCI) for the benefit of Below Poverty Line (BPL) families;
 - (b) if so, the details in this regard; and
- (c) by when this proposal is likely to be given clearance and the requested assistance be sanctioned?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Yes. Government of Andhra Pradesh has requested Government of India to provide financial support for the Scheme, as Centrally sponsored scheme on 70:30 sharing basis as a special case. Planning